

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**E.P. No. 3 of 2013 in
Appeal no. 228 of 2012**

Dated : 17th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s. SNJ Sugars & Products Ltd. ... Appellant(s)

Versus

**Transmission Corporation of Andhra Pradesh
Ltd & Ors.Respondent(s)**

**Counsel for the Appellant (s) : Mr. Raju Ramachandran, Sr. Adv.
Mr. A. Venayagam Balan
Ms. Madhur Panjwani**

ORDER

Issue notice to the Respondents returnable on 11.07.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **11.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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